

**STATEMENT SHOWING BENCH WISE INSTITUTION, DISPOSAL AND PENDENCY
OF COMMERCIAL MATTERS IN THE HIGH COURT OF HIMACHAL PRADESH, SHIMLA, AS ON 31.12.2018**

**FORMAT FOR STATISTICAL DATA
(RULE 3)**

Sr. No.	Name of the Court	No. of cases pending (on the 1st day of the Month of December, 2018	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average No. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Commercial Division	161	6	166	1	One year
2.	Commercial Appellate Division	6+3*	-	5+3*	1	One year

NOTE: * 6 Arbitration Appeals (ARB.A) + 3 Original Side Appeals (OSA)